

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 42 (ND)/2010

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.10.2017**

**NAME OF THE COMPANY: M/s Subodh Kumar Jain & Ors. M/s Valaya
Cloathing Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner(s):	Mr. Manoj Kumar Garg, Advocate Mr. Siddhartha Patra, Advocate
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For the Respondent(s):	Mr. Arun Saxena, Advocate Ms. Jayshree Dugar, Advocate Ms. Priya, Advocate Ms. Nalini, Advocate
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ORDER

No time left.

Be listed for conclusion of arguments on 20.11.2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)